

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORIGINAL APPLICATION NO. 291/00827/2016
with
MISC. APPLICATION NO. 291/00539/2016

DATE OF ORDER: 06.12.2016

CORAM

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER**

Chetan Prakash Sharma S/o Shri N.R. Sharma, aged around 44 years, R/o 4S/356, Macheda, New Loha Mandi, Sikar Road, Jaipur (Raj.). Presently working as Loco Pilot in the office of North Western Railway, Jaipur.

....Applicant

Mr. Amit Mathur, counsel for applicant.

VERSUS

1. Union of India through the General Manager, North Western Railway, Headquarter Office, Jagatpura Road, Malviya Nagar, Jaipur (Raj.).
2. The Deputy Railway Manager, North Western Railway, Power House Road, Hasanpura, Jaipur (Raj.).
3. Assistant Personnel Officer, North Western Railway, Power House Road, Hasanpura, Jaipur (Raj.).

....Respondents

ORDER (Oral)

Learned counsel for the applicant submits that on account of certain errors in the Original Application, he may be permitted to withdraw this O.A. with liberty to file fresh one. Prayer allowed. Accordingly, the O.A. and M.A. are dismissed as withdrawn.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(JUSTICE PERMOD KOHLI)
CHAIRMAN